GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4963 ANSWERED ON:26.08.2010 FINANCIAL FRAUD IN NORTHERN RAILWAY COOPERATIVE SOCIETY Baske Shri Pulin Bihar

Will the Minister of RAILWAYS be pleased to state:

(a) whether financial fraud of around Rs. 400 crore was noticed in Northern Railway Cooperative Society Ltd. of Indian Railways;

(b) if so, the details thereof;

(c) whether Northern Railway Cooperative Society Ltd. launched a group insurance scheme for its employees and members in 1998;

(d) if so, the present status of the scheme; and

(e) the steps taken by Railways in the matter?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) & (b): Northern Zone Railway Employees Cooperative Thrift & Credit Society is a multi-state cooperative society and its working comes under purview of the Registrar of the Cooperative Societies, New Delhi, Ministry of Agriculture. Ministry of Railways has not detected any such fraud. However, complaints regarding working of the Society had been received in this Ministry, which were forwarded to the Registrar, Cooperative Societies, New Delhi for taking appropriate action.

(c) & (d); Schemes, if any, launched by the Society do not come under the purview of the Ministry of Railways.

(e): As the matter does not pertain to the Ministry of Railways, the complaints received regarding working of the Society were forwarded to the concerned department for appropriate action at their end